

तक के लिए बढ़ा दिया जाए। यदि ऐसा किया गया तो ज्यादा अच्छा होगा।

MR. DEPUTY SPEAKER : I will convey the suggestion that you have made.

ARCHITECTS BILL

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : I beg to move :

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the House on the Bill to provide for the registration of architects and for purposes connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969 and communicated to this House on the 15th May, 1969 and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri Ramchandra J. Amin, Shri J.B.S. Bis, Shri Anil K. Chanda, Shri Tulsidas Dasappa, Shri Kansari Halder, Shri J. N. Hazarika, Shri Hem Barua, Shri S.M. Joshi, Shri Dhireswar Kalita, Kumari Kamla Kumari, Shri Sitaram Kesri, Shri Bal Raj Madhok, Shri Bijay Modak, Shri Piloo Mody, Shrimati Shankuntla Nayar, Shri Chintamani Panigrahi, Shri Anantrao Patil, Shri V. Narasimha Rao, Shri P. Antony Reddi, Shri V. Sambasivam, Shrimati Tara Sapre, Shri Erasmo de Sequeira, Shrimati Jayaben Shah, Shri Naval Kishore Sharma, Shri Prakash Vir Shastri, Shri P. Sivasankaran, Shri S. D. Somasundaram, Shri M.G. Uikey, Shri G. Venkatswamy, and Dr. V.K. R.V. Rao.”

MR. DEPUTY SPEAKER : The question is :

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Com-

mittee of the Houses on the Bill to provide for the registration of architects and for purposes connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969, and communicated to this House on the 15th May, 1969, and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri Ram Chandra J. Amin, Shri J.B.S. Bist, Shri Anil K. Chanda, Shri Tulsidas Dasappa, Shri Kansari Halder, Shri J.N. Hazarika, Shri Hem Barua, Shri S.M. Joshi, Shri Dhireswar Kalita, Kumari Kamla Kumari, Shri Sitaram Kesri, Shri Bal Raj Madhok, Shri Bijoy Modak, Shri Piloo Mody, Shrimati Shankuntla Nayar, Shri Chintamani Panigrahi, Shri Anantrao Patil, Shri V. Narasimha Rao, Shri P. Antony Reddi, Shri V. Sambasivam, Shrimati Tara Sapre, Shri Erasmo de Sequeira, Shrimati Jayaben Shah, Shri Naval Kishore Sharma, Shri Prakash Vir Shastri, Shri P. Sivasankaran, Shri S. D. Somasundram, Shri M.G. Uikey, Shri G. Venkatswamy and Dr. V. K. R.V. Rao.”

The motion was adopted.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : I beg to move :

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the Houses on the Bill further to amend the Code of Civil procedure, 1908, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969 and communicated to this House on the 15th May, 1969 and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri D. Balarama Raju, Shri Rajendranath Barua, Shri R.D. Bhandare, Shri Krishna Kumar Chatterji, Shri N. T. Das, Shri Shivajirao S.

[Shri Govinda Menon]

Deshmukh, Shri Shri Chand Goyal, Shri Ram Krishan Gupta, Shri Heerji Bhai, Shri J.M. Imam, Shri Kameshwar Singh, Shri Mushir Ahmed Khan, Shri Thandavan Kiruttinan, Shri K. Lakkappa, Shri Brij Bhushan Lal, Shrimati Sangam Laxmi Bai, Shri Mahendra Majhi, Shri B. P. Mandal, Shri M. Meghachandra, Shri Viswanatha Menon, Shri Bhaljibhai Ravjibhai Parmar, Shri S. B. Patil, Shri Jharkhonde Rai, Chaudhuri Randhir Singh, Shrimati Savitri Shyam, Shri P. N. Solanki, Shri K. Subravelu, Pandit D. N. Tiwary, Shri Tenneti Viswanatham, and Shri P. Govinda Menon."

MR. DEPUTY-SPEAKER : The question is :

"That this House do concur in the recommendation of Rajya Sabha that the House do joint in the Joint Committee of the Houses on the Bill further to amend the Code of Civil Procedure, 1908, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969 and communicated to this House on the 15th May, 1969 and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri D. Balarama Raju, Shri Rajendranath Barua, Shri R. D. Bhandare, Shri Krishna Kumar Chatterji, Shri N. T. Das, Shri Shivajirao S. Deshmukh, Shri Shri Chand Goyal, Shri Ram Krishan Gupta, Shri Heerji Bhai, Shri J. M. Imam, Shri Kameshwar Singh, Shri Mushir Ahamad Khan, Shri Thandavan Kiruttinan, Shri K. Lakkappa, Shri Brij Bhushan Lal, Shrimati Sangam Laxmi Bai, Shri Mahendra Majhi, Shri B. P. Mandal, Shri M. Meghachandra, Shri Viswanatha Menon, Shri Bhaljibhai Ravjibhai Parmar, Shri S. B. Patil, Shri Jharkhonde Rai, Chaudhuri Randhir Singh, Shrimati Savitri Shyam, Shri P. N. Solanki, Shri K. Subravelu, Pandit D. N. Tirwary, Shri Tenneti Viswanatham, and Shri P. Govinda Menon."

The motion was adopted.

HIRE PURCHASE BILL

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVIDA MENON) : Sir, I want to move this motion with two additions in the names printed here. One is Shri P. C. Sethi and the other is Shri M. S. Oberoi. So, instead of 30 Members, there will be 32 Members.

MR. DEPUTY SPEAKER : Are you not substituting two names ? These are additions; it is really difficult now.

SHRI GOVINDA MENON : That is all right, Sir. I move as it is. I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to define and regulate the rights and duties of parties to hire purchase agreements and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969, and communicated to this House on the 15th May, 1969, and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri Nathu Ram Ahirwar, Shri N. Anbuechzian, Shri K. Anirudhan, Shri Maganti Ankineedu, Shri B. N. Bhargava, Shri Bibhuti Mishra, Shri R. K. Birla, Shri C. Dass, Shri Devinder Singh, Shri Y. Gadilingana Goud, Shri V. N. Jadhav, Shri C. Janardhanan, Shri Dharani Dhar Jena, Shri Liladhar Kotoki, Shri G. Kuchelar, Hazi Lutfal Haque, Shri Yamuna Prasad Mandal, Shri Nihal Singh, Shri D.N. Patodia, Shri Rajdeo Singh, Shri Ram Charan, Shri Shambhu Nath, Shri Beni Shanker Sharma, Shri Janardan Jagannath Shinkre, Shri Chandra Sekhar Singh, Shri S. M. Solanki, Shri S. S. Syed, Shri Om Prakash Tyagi, Shri Prem Chand Verma, and Shri P. Govinda Menon."

MR. DEPUTY SPEAKER : The question is :

"That this House do concur in the recommendation of Rajya Sabha that